

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 39 OF 2017 &
IA NOS. 94, 95 and 187 OF 2017 & IA NO. 975 OF 2018**

Dated: 22nd February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Reliance Gas Transportation Infrastructure Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Mitra
Ms. Rashmita Roy Chowdhury
Mr. Vishnu Sharma

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Anant Bhardwaj
Mr. Advait Ghosh

ORDER

Heard learned counsel for both the parties for some time.

List the matter for further hearing on **27-02-2019**.

(B.N. Talukdar)
Technical Member (P&NG)
tpd/pk

(Justice Manjula Chellur)
Chairperson